

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 29 of 1996

Tuesday, this the 9th day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V Prakash, S/o Shri T V Vijayankutty Nair,  
Station Master,  
Southern Railway, Perundurai,  
Residing at: Railway Quarters,  
Perundurai, Erode District. .. Applicant

By Advocate Mr T C Govindaswamy.

Vs

1 The Chief Personnel Officer,  
Southern Railway, Park Town P.O.,  
Madras -3

2 The Divisional Railway Manager,  
Southern Railway, Palghat Division,  
Palghat.

3 The Divisional Personnel Officer,  
Southern Railway, Palghat Division,  
Palghat.

4 Shri N Ramaraj, Station Master,  
Coimbatore North Railway Station,  
Coimbatore. .. Respondents

By Advocate Mr James Kurian.

The application having been heard on 9th January 1996,  
the Tribunal on the same day delivered the following :

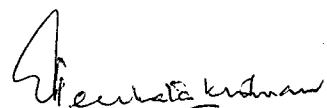
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

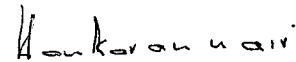
Applicant challenges A-1 order by which fourth respondent and not he, is transferred. According to him, the fourth respondent has been transferred to the place of his choice. Applicant has made A-3 representation in the matter. Standing Counsel submits that this

will be disposed of within two weeks from today. We record the submission, and dispose of the application without expressing any opinion on the merits or maintainability of the same. No costs.

Dated the 9th January, 1996.



P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexures

1. Annexure-A1: A true copy of the Office Order No.T 70/95 dated 21.11.95 issued by the 3rd respondent.
2. Annexure-A3: A true copy of the representation dt. 28.11.1995 submitted by the applicant to the second respondent.